

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.A No. 32/(MAH)/2013
CA No.

CORAM:



Present: SHRI M. K. SHRAWAT
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 06.02.2017

NAME OF THE PARTIES: Mr. Gopiram B. Paharia
V/s.
M/s. Vishwa Vishal Textiles Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 58, 59, 397/398 of the Companies Act
1956 and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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1	Adv. Vinod J. Mehta i/b S.D. Issani Law Chambers	Adv for Respondents	
2	Dr. S. U. Joshi	PCE for Petitioners	

ORDER

CP No. 32/397-398/CLB/MB/MAH/2013

1. The Learned Representatives of both the sides are present and made a request to adjourn the matter which is already listed for hearing on 07.02.2017. Request is accepted.
2. The directions given vide Order dated 21.12.2016 should be complied with on or before 15.02.2017.
3. By Consent the next date of hearing pronounced for 03.03.2017.
Duly communicated to both the sides.

Dated : 06.02.2017.

Sd/-
M.K. SHRAWAT
MEMBER (JUDICIAL).